

Daily Order

Judge Name **Case No/Year** **Date of Order**

Daily Order

Learned Assistant Solicitor General Sri Shashikanta. C. accepts notice for respondent No. 1.

Sri Vinod Kumar. M., learned AGA led by Sri Dhyan Chinnappa, learned Senior counsel accepts notice for respondent Nos. 2 and 3.

Issue notice to respondent No. 4 to 75.

By an ad-interim direction, it is directed that any broadcast in the Cable Television Network shall be strictly in conformity in terms of 'Programme code' as defined under Section 5 of the Cable Television Networks (Regulation) Act, 1995 ('Act' for short) read with Rule 6 of the Cable Television Network Rules, 1994.

P.S.DINESH WP
KUMAR 4719/2021 06/03/2021

Sri Ashok Haranahalli, learned Senior Advocate also prayed for a direction to the respondent No. 3 who is the Authorized Officer defined under Section 2 (a) of the Act to take necessary action in aid of the interim order passed and also in terms of Section 19 of the Act, wherever there is violation.

Learned Additional Advocate General assures that respondent No. 3 shall examine and take appropriate action under Section 19 of the Act, wherever required.

Submission of AGA is placed on record.

Counter in four weeks.

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